

12.26 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER NAVY ACT

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : I beg to lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (9th Amendment) Regulation, 1969 (Hindi and English Versions) published in Notification No. S.R.O. 435 in Gazette of India dated the 24th October, 1970, under section 185 of the Navy Act, 1957. *[Placed in Library. See No. LT—4265/70]*

PASSPORTS (SECOND AMENDMENT) RULES

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : I beg to lay on the Table a copy of the passports (Second Amendment) Rules 1970 (Hindi and English Versions) published in Notification No. G. S. R. 1267 in Gazette of India dated the 29th August, 1970, under sub-section (3) of section 24 of the Passports Act, 1967. *[Placed in Library. See No. LT—4266/70]*.

OIL AND NATURAL GAS COMMISSION
(AMENDMENT) RULES

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : I beg to lay on the Table a copy of the Oil and Natural Gas Commission (Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S. R. 1776 in Gazette of India dated the 17th October, 1970 under sub-section (3) of section 31 of the Oil and Natural Gas Commission Act, 1959. *[Placed in Library. See No. LT—4267—70]*

NOTIFICATION UNDER MINES AND MINERALS
(REGULATION AND DEVELOPMENT)
ACT, AND ANNUAL REPORTS OF
HINDUSTAN COPPER LTD.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI NITIRAJ SINGH CHAUDHARY) : (1) I beg to re-lay on the

Table a copy each of following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

- (i) The Mineral Concession (Amendment) Rules, 1970, published in Notification No. G. S. R. 1116 in Gazette of India dated the 1st August, 1970.
- (ii) The Mineral Concession (Second Amendment) Rules, 1970 published in Notification No. 1117 in Gazette of India dated the 1st August, 1970. *[Placed in Library. See No LT—4107/70]*.

(2) I beg to lay on the Table:—

- (i) a copy of each the following papers under sub-section (1) of section 619 A of the Companies Act, 1956:—
 - (a) Review by the Government on the working of the Hindustan Copper Limited for the period November, 1967 to March, 1968 and for the year 1968-69.
 - (b) Annual Report of the Hindustan Copper Limited for the period November, 1967 to March, 1968 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
 - (c) Annual Report of the Hindustan Copper Limited for the year 1968-69 along with the Audited Accounts and the comments of the comptroller and Auditor General thereon;

- (ii) a statement showing reasons for delay in laying the above documents.
[Place in Library. See No LT-4268 70]